## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

COMPANY APPLICATION NO.

PETITION NUMBER

: TCP/62/2016

NAME OF THE PETITIONER(S)

: N. Nirmala & 3 others

NAME OF THE RESPONDENT(S)

: PKPN Spinning Mills P. Ltd and 10 Others

UNDER SECTION

: 397/398

S.No. Name (in Capital)

Represented by

Signature

1. R. VIPHYACHANIKAR Counsel for Respondent

2 Robon Rayasehoun

## **ORDER**

Counsels representing both the parties are present and prayed for time to make submissions. Time is enlarged at request. Put up on 01.03.2018.

(S VIJAYARAGHAVAN) Member(Technical)

-sel-(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

bc